

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:543
ANSWERED ON:24.02.2011
CASES OF FOREIGNER IN GUWAHATI HIGH COURT
Ajmal Shri Badruddin

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether a large number of cases relating to foreigners are pending in Guwahati High Court;
- (b) if-so, the details thereof; and
- (c) the number of cases disposed of by the Guwahati High Court since January 2005 and the number of cases pending till date?

Answer

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

(a)&(b) The information is being collected and will be laid on the Table of the House.

(c) As per the latest information available, 60,116 cases were pending in the Gauhati High Court as on 30.6.2010. The number of cases disposed of by the Gauhati High Courts since January, 2005 is given below:

Year	Case Type	Cases disposed of
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2005	Civil	22423
	Criminal	6027

2006	Civil	25863
	Criminal	7050

2007	Civil	8410
	Criminal	3442

2008	Civil	19299
	Criminal	8470

2009	Civil	8643
	Criminal	1887

Total		111514
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